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Title: Message received from Rajya Sabha that at its sitting held on 14<sup>th</sup> August, 2007, Rajya Sabha agreed without any amendment to the Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 passed by Lok Sabha on 14<sup>th</sup> May, 2007.

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SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 14<sup>th</sup> August, 2007 agreed without any amendment to the Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 which was passed by the Lok Sabha at its sitting held on the 14<sup>th</sup> May, 2007."

**14.04¼ hrs.**